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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12:00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/55/2016  
NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair  
NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others  
UNDER SECTION : 397,398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

ADITI ASHOK  
FOR PREETHI  
MOHAN

PETITIONER

Adhif

**ORDER**

Counsel for Petitioner present. No representation on behalf of the Respondent. It has been stated that the matter is subjudice before the NCLAT and prayed for time. At request, time is enlarged. Put up on **16.03.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)